

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE SHIRCY V.

DATE OF APPOINTMENT : 05.10.2016

DECLARED ASSETS

ASSETS OF THE JUDGE


| IMMOVABLE PROPERTY | | MOVABLES | | | |
|---|---|--|-----------------------------------|------------------------|---|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any |
| 1. 4.98 cents of land in Survey No.2.15/600 of Venga Village, Kozhikode Taluk | Residential Building (Joint name with Husband Dr. Balachandran) | Rs.12 lakhs - (S.B.Account) | 60 Sovereigns | Nil | 1. Share Rs.20,000/-in the Kerala Judicial officers Co- Op.Society, Ernakulam. 2. Provident Fund A/c. AJ 13924 Rs. 7,27,154/- |
| 2. 1/4 th right in 33 cents land in S/No.214/6 in Thodupuzha Taluk, Thodupuzha Village (family property) | Land& Residential Building | -- | --- | -- | -- |
| 3. 2.24 Ares in Survey No.1213/3 Re-survey No.8/2-2 Nadama Village, Kanayannur Taluk, Ernakulam district | Land and Residential building (joint name with Dr. Balachandran, Husband) | | | | |

LIABILITIES

Particulars:-

- 1.Housing Loan for Rs. 8,00,000/-(Rupees eight lakh only) in the joint account with Dr. Balachandran (Husband) from Punjab National Bank, SM Street Branch, Kozhikode, availed in 2007
2. Housing loan for Rs.90,00,000/-(Rupees ninety lakh only) in the joint account with Dr. Balachandran (Husband)from State Bank of India, High Court Branch, Ernakulam availed in 2017.
3. Loan for Rs.10,00,000/- (Rupees Ten lakhs only) availed in the year 2017 from the Kerala Judicial Officers Co-Op.Society - availed in 2017.
4. Personal loan of Rs.15,00,000/-(Rupees fifteen lakh only) from State Bank of India, High Court Branch, Ernakulam availed in 2017.

Date: 24.11.2017


Signature
Full name and address
JUSTICE SHIRCY V.
JUDGE, HIGH COURT OF KERALA

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :JUSTICE SHIRCY V.

NAME OF THE SPOUSE : DR. BALACHANDRAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

| IMMOVABLE PROPERTY | | MOVABLES | | | |
|---|--|-------------------------------------|------------------------|--|--|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any |
| 1. 4.98 cents of land in Survey No.2.15/600 of Venga Village, Kozhikode Taluk | Residential Building (Joint name with wife Justice Shircy V. | Rs.2,00,000/- S.B.ACCOUNT | 5 Sovereigns of gold | (1) KL-11 AF3011-2010 Maruthi SX4 &(2) KL-04-AK9691 Hyundai i10 car | 1. Provident fund No. MDL. 69681 Rs. 10,00,000/- 2. LIC Policy No. 780451811 Rs. 1,00,000/- 3. LIC Policy No. 795324679 Rs. 2,00,000/- |

LIABILITIES

Particulars

1.Housing Loan for Rs. 8,00,000/-in the joint account with my wife Justice Shircy V. from Punjab National Bank, SM Street Branch, Kozhikode availed in 2007

2. Housing loan for Rs.90,00,000/--(Rupees ninety lakhs only) from State Bank of India, High Court Branch, Ernakulam availed in 2017.

3. Personal loan of Rs.5,00,000/--(Rupees five lakh only) from State Bank of India, High Court Branch, Ernakulam availed in 2017.

Date: 24.11.2017

Signature

Full name and address

JUSTICE SHIRCY V.

JUDGE, HIGH COURT OF KERALA

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :JUSTICE SHIRCY V.

NAME OF THE DEPENDENT CHILD/CHILDREN :NAMITHA NEETHU BALACHANDRAN - DAUGHTER

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

| IMMOVABLE PROPERTY | | MOVABLES | | | |
|---------------------------|------------------|--|-----------------------------------|------------------------|---|
| Land | Buildings | Total Amount in Bank Deposits FD/SB | Gold & Silver (Weight) | Vehicles (Nos.) | Shares, Mutual Funds & others if any |
| NIL | NIL | NIL | 25 Sovereigns | Nil | LIC POLICY No. 797270077 Rs. 5,00,000/- |

LIABILITIES

Nil

Particulars:-

1.NIL

2.NIL

Date: 24.11.2017

Signature 
Full name and address
JUSTICE SHIRCY V.
JUDGE, HIGH COURT OF KERALA

Note:- Further details available with the Hon'ble Chief Justice